

GRAM : CEGCANAL

REGISTERED/A.D

THE CUSTOMS, EXCISE & GOLD (CONTROL) APPELLATE TRIBUNAL,

West Block No. 2, R.K. Puram, New Delhi - 110066.

BENCH NB(SM)

Appeal No. E/2772 & 2788 with
E/2787/00/NB(SM)

Dated : 9/2/01

CEGAT
NEW DELHI

To,

CCE Indore

In the matter of :

CCE Indore

Appellant

vs.

Cement Corporation of India.

Respondent

I am directed to transmit herewith a certified copy of Final Order No. A/212-214/01-NB(SM)
Dated : 5-2-01 passed by the Tribunal under Section 35-C(1) of Central Excise
& Salt Act, 1944/Section 129 (B) of the Customs, Act, 1962.

Copy to :

M/s Cement Corporation of India Ltd.

1. Nayagaon,
Mandsour (M.P)
2. CCE/EE/ (Appeal) Bhopal
3. Chief Commissioner of Central Excise / Customs: Jaipur
4. Adv. / Consult. Sh. Gautam Acharya Adv. Supreme Court of India
Acharya & Co.
904, Nirmal Tower,
26 Barakhamba Road,
Cannought place Delhi
5. S.D.R
6. JCDR
7. Bar Association, CEGAT, New Delhi
8. Library, CEGAT, New Delhi
9. Director (Review), C.B.E.C. North Block, New Delhi
10. Guard File.
11. M/s Deeparch Publications, M-93, Marg-46, Saket, New Delhi.
12. M/s Centax Publications (P) Ltd., 1512-E, Bhishm Pitamah Marg, opp. Sachdeva P.T. College of
Defence Colony, New Delhi-110003
13. M/s Lex Site Com. Ltd., Mumbai
14. Office Copy
15. M/s Census Publication

Asstt. Registrar
NB(SM)

Asstt. Registrar

CUSTOMS, EXCISE & GOLD(CONTROL) APPELLATE TRIBUNAL,
NEW DELHI.

E/A.NOS. 2772 & 2788/2000-NB(S) WITH E/2787/00-NB(S)

(Arising out of Order-in-Appeal No. 755 to 760-
CE/BPL/2000 dated 19.05.2000 passed by the
Commissioner of Customs & Central Excise (Appeals),
Bhopal).

C.C.E., Indore.

Appellant
(Sh. K. Panchat Charam, JDR)

vs

Cement Corporation of India

Respondent
(Sh. Gautam Acharya, Advocate)

FINAL ORDER NO. A/212-214/01/
(Dated the 5th Feb., 2001)

PER S.S. KANG :

Ld. S.D.R., appearing on behalf of the
revenue, submits that the Committee on Disputes
declined the permission to the revenue to pursue these
appeals before the Tribunal. In view of this
situation, the appeals are dismissed. (Dictated in
Court).

(S.S. KANG)
MEMBER (JUDICIAL)

Dt. 05.02.2001

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